

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**Date : 3<sup>rd</sup> May, 2016  
Time : 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 204/2016 (M.A. No. 382/2016)	Satpal & Ors. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant
2.	Original Application No. 207/2016 (M.A. 388/2016)	Ashok Kumar Vs. Chief Secretary, Govt. of NCT of Delhi Ors.	Mr. Ashok Kumar, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 148/2015 (M.A. No. 634/2015, M.A. No. 1071/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9
4.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant  Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Advs. for UPSIDC Mr. Ashish Batra, Adv.
<b>FOR HEARING</b>			
5.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Ms. Savitri Pandey, Adv. for R – 3 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra,

			<p>Sr. Adv. along with Mr. R. Chandrachud, Adv. for Noticee No. 1  Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3  Mr. Piyush Kumar, Adv. for Noticee No. 4  Ms. Amrita Panda, Adv. for Noticee No. 5 &amp; 9  Mr. Rajiv Nayyar, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7  Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8  Mr. Debesh Panda, Adv. for Noticee No. 10  Mr. Anmol Sinha, Adv. for Noticee No. 11  Mr. M. Salim, Adv. for Noticee No. 12  Mr. Mehul Parti, Adv. for Noticee No. 14  Mr. Nitin Kumar, Adv. for Noticee No. 17  Mr. S.K. Agarwal, Adv. for Unit No. 30  Mr. Suresh Tripathy, Adv. for DJB  Mr. Anil Grover &amp; Mr. Rahul Khurana, Adv.  Mr. Bhupender Kumar, LA for CPCB  Ms. Puja Kalra, Adv. for SMCD  Mr. Sudeep Kr. Shrotriya, Adv.  Mr. Karan S. Chandhiok, Adv.  Mr. Himanshu Tyagi, Adv. for Noticee No. 9</p>
6.	Original Application No. 58/2013 (M.A No. 898/2013)	<p>Sonya Ghosh</p> <p style="text-align: center;">Vs.</p> <p>Govt. of NCT of Delhi &amp; Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant</p> <p>Mr. Sanjay Dewan, Adv. for R – 1 &amp; 2  Mr. Vivek Kr. Tandon, Adv. for R-3, 5 &amp; 8  Mr. Rajiv Bansal, Adv. for DDA  Mr. Azhar Alam, Adv. For R-4  Mr. Vikas Malhotra, Adv. for R – 6  Mr. B.V. Niren, Adv. for R - 7  Mr. Parag Tripathi, Sr. Adv.  Mr. B.K. Sood, Adv.  Mr. Mohit Arora, Adv.  Mr. D. Rajeshwar Rao, Adv. for Delhi Police  Mr. Tarunvir Singh Khehar, Adv.</p>
7.	Original Application No. 276/2013	<p>Ashwani Kumar Dubey</p> <p style="text-align: center;">Vs</p> <p>Union of India &amp; Ors.</p>	<p>Mr. M.Z. Choudhary, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1  Mr. Raj Kumar, Adv. for R – 2  Mr. V. K. Shukla &amp; Mr. Aditya Shankar, Adv. for R – 3, 5 &amp; 8  Mr. Rajul Shrivastava, Adv. for R - 4  Ms. Savitri Pandey, Adv. for R – 6 &amp; 9  Mr. Daleep Kumar Dhyani, Adv. for R - 7  Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12  Mr. Syed Shahid Husain, Adv. for R -13  Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14  Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahi Husain Riz, Adv. for R – 15, 16 &amp; 21  Mr. Karan Luthra, Adv. for R - 17  Mr. Rajat Jariwal, Adv. for R – 18  Mr. Pradeep Mishra &amp; Mr. Daleep Kumar Dhyani, Adv. for R-19 &amp; R-20  Mr. Nitin Mishra, Adv. for R-22  Mr. Pawan Upadhyay, Adv. for R-23 &amp; R-27  Mr. Harsh Sethi, Adv. for R – 24  Mr. Harsh Parashar, Adv. for R – 25  Mr. Vivek Singh, Adv. for R – 26  Mr. Shanky Malik Anand, Adv. for R- 27  Mr. Ajay K. Chopra, Adv. for R – 28  Mr. Ashwani Bhardwaj, Adv. for R-34 &amp; 36  Mr. Anip Sachthen, Adv. for NCL</p>

8.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv. for NCL
9.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors.  Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant  Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD
10.	Original Application No. 144/2015	Sh. Jaipal Singh  Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. Mr. Saurav Gupta, for BSES

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